# THE ORISSA



# GAZETTE

# PUBLISHED BY AUTHORITY

No. 50

84

#### CUTTACK, FRIDAY, DECEMBER 21. 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

# PART VII Advertisements and Notices, etc.

### THE ORISSA GAZETTE

NOTICE

The annual subscription to the Government Gazette is at the following rates payable in advance:

No. of Parts	Annual subscription without postage	Annual subscription with postage		
Part I Part II Part III Part IV Part IV Part VI Part VII Part VIII Part VIII Part IX Part X Sart X Upplement including Supplement (A),	Rs. a. p. 6 0 0 0 or Rs. 12 6 4 0 0 for both 21 0 0 2 0 0 3 0 0 0 or Rs. 6 3 0 0 0 for both 11 0 0 6 0 0 4 0 0 4 0 0 4 0 0 for both 8 0 0	R6. a. p. 7 0 0) or Rs. 14 7 4 0) for both 23 0 0 2 8 0 3 8 0) or Rs. 7 3 8 0) for both 11 8 0 7 8 0 4 8 0 4 8 0 10 0 for both 10 0 0		
Entire Gazet e Parts I, III, IV and VII.	30 0 0 22 0 0	85 0 0 25 0 0		
Appendix		2 0 0		

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage. (iii) A copy of the Gazette kixtraordinary can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals can be supplied at the rate of Re. 0-5-3. Postage according to weight.

#### RATES OF ADVERTISEMENTS IN PART VII

			Re.	8.	р.	
Full page per issue	••	• •	20	0	0	
Half page per issue	• •	• •	 10	0	0	

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of The Orissa Gazette, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sont by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the lst January, lst April. 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in The Orissa Gazette should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN Publisher, The Orissa Gazette

#### NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates :-

		Price				
* * * * * * * * * * * * * * * * * * * *	Rs.	a.	p.			
Annual subscription without postage  Annual subscription with postage		0	0			
		0	0			
Price of single copy of Proceedings	0	4	0			
Price of single copy of Indices	0	4	0			

S. H. KHAN

Superintendent Government Press and Publication

#### **TENDER**

1. Sealed tenders are invited for supply to the Government of Orissa during the year 1946-47 of (1) Drawing materials, (2) Miscellaneous stationery articles, (3) Writing inks, (4) Typewriting materials, (5) Press and Binding materials, (6) Rubber stamps and brass seals, etc. and

(7) Miscellaneous articles for Press and Forms stores.

2. Articles of Indian make will be given preference in making purchase. Tenderers are requested to note against each item of articles they tender for whether it is of Indian

or foreign manufacture.

3. The tenderers should quote a firm rate for the whole year and deposit carnest money amounting to five per cent of their tender value subject to a minimum of Rs. 5 for each schedule with the exception of Schedule VI—Rubber stamps and brass scals, etc., for which a fixed sum of Rs. 20 for earnest money and Rs. 40 for security deposit is required. Details of articles and tender forms can be had on application from the office of the undersigned on payment of Re. 1 each per schedule.

4. For schedules I to V and VII the rates quoted should be F. O. R., Cuttack, B.-N. Railway and for VI free delivery at all parts of the Province.

5. Samples should reach the office of the undersigned by the 10th January 1946. They should be properly labelled or marked with the item number of the schedule to which they relate. Samples of different schedules should not be sent together, but packed separately for each Three copies of lists of samples, clearly typewritten or printed and free from erasers or corrections, duly signed by the tenderer should be submitted—one copy with the Railway receipt, another with the tender and the third one in the cover or package containing samples. No tender will be considered unless accompanied with samples. The tenderers are requested to mention in their tender clearly whether their samples, if found unsuitable and not approved, will be returned to them at their own cost, and il so, the correct postal address or Railway Station which-ever they like, should also be stated, otherwise no further claim for their unapproved samples will be entertained.

6. The tenderers must sign the tender form on page 2 and the Conditions of Contract on page 4, otherwise their

tenders are liable to be rejected.
7. Tenders will be received up to 12 noon of the 10th January 1946 and will be opened publicly in the premises of the Government Press, Cuttack at 2 P.M. on the 10th January 1946. Government reserve the right to reject all or any of the tenders without assigning any reason therefor.

S. H. KHAN

CUTTACK The 4th December 1945

Supermtendent Orissa Government Press [3-3-21-12-1945]

#### NOTICE

Sealed tenders are invited for the supply of textile goods, leather materials and other articles of equipment required for the Orissa Police for a period of one year commencing from the 1st April 1943. The form of tender, details of articles required and conditions of contract may be obtained on application to the office of the undersigned on payment of Rs. 2 (Rupees two only) in advance, which will not be refunded in any circumstances.

Tenders together with samples must reach the undersigned on or before the 15th January 1946 and the envelopes should be marked "Tender for clothing".

M. C. CLERICI Assistant to the Inspector-General

of Police, Crissa The 8th December 1945

[2-2-21-12-1945]

#### WANTED

Some Lower Division Assistants on a pay of Rs. 40 per mensem in the scale of Rs. 40, 43, 45—2—55—3—70—E.B.—2—80 for the Development Department of the Orissa Secretariat.

Candidates must be graduates and should not be over 25 years of age. Preference will be given to candidates liaving office experience. Under-graduates with office experience may also apply.

· Applications should reach the undersigned on or before the 22nd December 1945. Applications received after the due date will not be considered.

S. C. PALIT

Assistant Secretary to Government

CUTTACK The 10th December 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects or subjects of Indian States for temporary post of Mechanical Assistant under the Chief Adviser, Factories. Age: Below 30 years. Pay: Rs. 250—10—400. Qualifications: (i) Degree in Electrical or Mechanical Engineering; (ii) At least 2 years practical experience in a well established firm of Electrical or Mechanical Engineers or in a large Workshop or Factory; (iii) Theoretical knowledge and experience in the prepara-tion of estimates for electrical and mechanical installations such as lighting, ventilation, etc. Particulars and applica-tion form from Secretary, Federal Public Service Commission, Simila. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 8th January 1946. SIMLA: 7th December 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects or subjects of Indian States for temporary post of Architectural Assistant under the Chief Adviser, Factories. Age: Below 30 years. Pay: Rs. 250-10-400. Qualifications. (i) Diploma in Architecture of Sir J. J. School of Art, Bombay, or any other recognised institution; (ii) At least three years' practical experience. Candidates with experience in the design of factory buildings, poor class houses and welfare buildings preferred. Particulars and application form from Secretary. Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs 1-14-0 for Scheduled Caste candidates) 8th January 1946.

Simla: 7th December 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects or subjects of Indian States for the temporary post of Draftsman under the Chief Adviser, Factories Age: Not exceeding 25 years. Pay: Rs. 150-6-180/10-250. Qualifications: (i) Overseer's or Draftsman's diploma or an architectural diploma from any recognised institution; (ii) At least two years' experience in a drawing office and thorough knowledge in the preparation of estimates for buildings and other structures. Particulars and application form fron: Secretary, Federal Public Service Commission, Simla. Closing date for appliations with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 8th January 1946. SIMLA: 7th December 1945 .

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects or subjects of Indian States for the two temporary posts of Inspector under the Chief Adviser, Factories, in the Central Service, Class II. Qualifications: For one post: Essential— (i) Degree in Civil Engineering or its equivalent; (ii) At least five years' practical experience in design and construction of buildings and other structures. Desirable-(i) Experience in designing factory buildings, welfare buildings and working class dwellings; (ii) Diploma in architecture. For the other post: Essential—(i) Degree in Electrical and/or Mechanical Engineering or its equivalent; (ii) At least five years practical experience. Desirable—Experience in the designing and installation of electric lighting, ventilation and humidity control in factories or workshops. Age: 30 to 35 years. Pay: Rs. 500-25-750. L'articulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 8th January 1946. SIMLA: 7th December 1945

### WANTED

Temporarily an Assistant Master in the lower division of the Subordinate Educational Service for the Ravensh Collegiate School at Cuttack on Rs. 65 a month in the scale of Rs. 65-4/2-105.

Qualification required—Must be a trained graduate and efficient in teaching Science and Mathematics in top

Applications stating educational qualifications, teaching experience, proficiency in extra-curricular activities, if any, age and home district should reach the undersigned on or before the 31st December 1945.

Preference will be given to candidates who are natives of Orissa or domiciled in the Province if they are other. wise qualified.

M. C. PRADHAN

Principal Cuttack Training College CUTTAOK: 8th December 1945 [3-2-28-12-1945]

IN THE COURT OF THE SUBORDINATE JUDGE, CUTTACK

O.S. No. 45 of 1945 (I)

Nandakishore Chowdhury and another-Plaintiffs.

versus

Sadashiba Mishra and two others-Defendants This suit has been filed in the Court of the Sub-Judge, Cuttack, against the defendants for themselves and as Shebait Marfatdars of Sri Radhamadhab Jew located at Biswanath Lane, samil Balubazar, town Cuttack. The public are hereby informed that anybody desiring to contest the claim in the suit may appear in the suit and do so. The suit is fixed on the 9th January 1946.

D. N. DAS

Addl. Sub-Judge in charge, Cuttack

CUTTACK The 12th December 1945

#### WANTED

For the Government Middle English School at Nawapara in the district of Sambalpur temporarily, with prospects of being made permanent, an assistant master in the lower Subordinate Educational Service in the scale of Rs. 30— 3/2 - 45 - 2/2 - 55.

- 2. Qualification-Must have passed the Certificated Teachership Examination. Preference will be given to trained I.A's or I.Sc's.
- 3. Preference will be given to natives of or domiciled in the Province of Orissa or in the Orissa States.
- 4. Applications stating educational qualifications, teaching experience, proficiency in extra-curricular activities, if any, age and home district, should reach the undersigned by the 25th December 1945.

SAMBALPUR The 24th November 1945

K. C. MOHANTY District Inspector of Schools [3-3-21-12-1945]

## FEDERAL PUBLIC SERVICE COMMISION

Applications invited from "War Service" candidates only for permanent post of Assistant Wood Seasoning Officer, Forest Research Institute and College, Dehra Dun, Central Service Class, II. Pay: Rs. 200—15—320—20—600. Qualifications: (i) M.Sc. degree (preferably 1st Class) in Physics or Chemistry, (ii) at least two years post-graduate research experienc, in modern methods of Wood Seasoning. Knowledge of French or German desirable. Age: Preferably below 35. (Period of "War Service" may be deducted). Application form from the undersigned. Only 'War Service' candidates may apply for this post. Candidates, other than those in the armed forces. The street that the street that forces, must attach to their applications a certificate that their present employment is recognised as 'War Service'.
No application fee. Those outside India may apply on plain paper, giving names of three referees if prescribed application forms not available. Last date for receipt of applications 15th March 1946.

F. F. C. EDMONDS Secretary, Federal Public Service Commission · SIMLA: 13th December 1945

JOINT PUBLIC SERVICE COMMISSION

Applications are invited for the post of a Deputy Director of Veterinary Services, Orissa, on a pay of Rs. 600-50-900 a month. A higher initial start may be given to a candidate with exceptionally good qualifications. The selected candidate will be appointed on a contract basis for five years and will be required to join the post immediately. If he is already in a pensionable service, his leave and pension contribution will be borne by the Orissa Government. He will be entitled to travelling allowance according ment. He will be entitled to travelling allowance according to the Orissa Travelling Allowance Rules (First Grade).

2. A candidate must-

(a) possess a first class degree in Science;

(b) be a Member of the Royal College of Veterinary Surgeons;

(c) have undergone post-graduate training at the Imperial Veterinary Research Institute; and

(d) have had about ten years service in a province or a major State with adequate administrative experience.

3. Applications must be made to the undersigned in the prescribed form so as to reach him on or before the 26th January 1946. Copies of the application form may be obtained from the undersigned. Candidates already in Government service must apply through the proper channel and candidates employed elsewhere must apply through their employers.

4. Every application must be accompanied by certificates in original showing the candidate's qualifications, character

and domicile; the nature and extent of his previous experience; a treasury receipt of Rs. 5 as application fee; and by evidence of age, which should ordinarily be the Matriculation certificate, or its equivalent, in original. The application fee should be credited to the Government of Orissa under the head "XXXVI—Miscellaneous Departments—Miscellaneous—Examination Fees—I'ublic Service Commission".

Note-Candidates must see that they are eligible and must decide definitely to apply before depositing the fees in treasury. Candidates already in Government service or employed elsewhere should make sure before depositing the fee that their applications will be forwarded by their superior officers. In no case will the fee paid with the application be refunded.

CANDIDATES ARE WARNED THAT THEIR APPLICATIONS WILL BE SUMMARILY REJECTED IF BY THE LAST DATE FOR THE RECEIPT OF APPLICATIONS THEY ARE NOT COMPLETE IN RESPECT OF ALL THE PAPERS PRESCRIBED IN THIS ADVERTISEMENT.

5. Canvassing in any form will be a disqualification.

6. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

H. C. SETH Secretary Joint Public Service Commission

P.O. HINOO, RANCHI The 10th December 1945

#### NOTICE

Sealed tenders on plain paper, to be eventually drawn in P. W. D. Form No. F-2 will be received up to 3 p.m. of 29th December 1945 by the undersigned for the work of Padampur Byepass on Sohella-Nawapara Road at an estimated cost of Rs. 10,000. Details can be had in the offices of the undersigned and the Subdivisional Officer, Public Works Department, Bargarh Subdivision. The tenders will be opened in the presence of the tenderers or their authorised agents.

Each tender must take the form of a definite quotation of rate for each item of work. If contractors use indefinite terms such as "at estimated rates", "at schedule rates",

etc., their tenders will not be considered.

Sambalpur
The 13th December 1945

M. N. BHUYAN

Executive Engineer, Sambalpur

Division

#### NOTICE

Sealed tenders on plain paper to be eventually drawn in P. W. D. Form No. F-2 will be received up to 3 P.M. of 29th December 1945 by the undersigned for the work of construction of approaches to Bhangkhunti, Rashmunda, Majhipali and Jharan nulla on the Sohella-Nawapara Road at an estimated cost of Rs. 15,675. Details can be had in office of the undersigned and the

Subdivisional Officer, Public Works Department, Bargarh Subdivision. The tenders will be opened in the presence of the tenderers of their authorised agent.

of the tenderers of that take the form of a definite quotation Each tender must take the form of a definite quotation of rate for each item of work. If contractors use indefinite terms such as "at estimated rates", "at schedule rates", etc., their tenders will not be considered.

Sambalpur The 13th December 1945 M. N. BHUYAN

Executive Engineer, Sambalpur

Division

#### WANTED

A few staff nurses for Government Headquarters Hospitals in the Province on a scale of pay of Rs. 50-5-70 with free quarters—Must hold diploma in General nursingservice on contract basis terminable on one month's notice on either side. Applications stating age, nationality, permanent residence, etc., should be made to the undersigned by the 31st December 1945 accompanied by copies of certificates and testimonials.

A. N. CHOPRA, LT.-Col., O.B.E., I.M.S., Director of Health and Inspector-General of Prisons, Orissa

CUTTACK: 17th December 1945

[2-1-2S-12-1645]

CUTTACK: Printed and Published by S. H. Khan, Superintendent, Govt. Press, O. G. -38-362-21-12-1945